



आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL, PUNE
(Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 17.02.2025 to 21.02.2025.

<i>BENCH</i>	<i>Court Room No.</i>	<i>Hon'ble Vice President / Members</i>
<i>B & SMC</i>	<i>No.1</i>	<i>(18.02.2025 to 20.02.2025)</i> <i>Shri R.K.Panda, V.P & Ms Astha Chandra, J.M</i>
<i>A & C</i>	<i>No.2</i>	<i>(17.02.2025 to 20.02.2025)</i> <i>Shri Manish Borad, J.M & Shri Vinay Bhamore, J.M</i>

- Note:** 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.
a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in. c. pune.cit.itat1@incometax.gov.in
2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.
3. Shri R.K.Panda, Hon'ble V.P will be on tour to Jiapur on 17.02.2025.
4. Dr Dipak P Ripote, Hon'ble A.M will be on leave during the period.
5. Bench-B and SMC will be cancelled on 17.02.2025.

Date. 13.02.2025.

sd/
(R.K.Panda)
Vice President

Contd....2

Annexure

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- a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 17.02.2025 to 21.02.2025

<u>'A'</u> <u>Bench</u>	Meeting No.	2640 474 7433
	Password	123456
	Time:	10.30

<u>'B'</u> <u>Bench</u>	Meeting No.	2644 693 1973
	Password	123456
	Time:	10.30

<u>'C'</u> <u>Bench</u>	Meeting No.	2640 474 7433
	Password	123456
	Time:	10.30

<u>SMC</u> <u>Bench</u>	Meeting No.	2644 693 1973
	Password	123456
	Time:	10.30

Note: The following regular appeals available for hearing before the Bench- B and SMC are adjourned to the following date.:

Bench	Cases posted	Adjourned To
<u>B- Bench</u>	17.02.2025	20.03.2025
<u>SMC-Bench</u>	17.02.2025	11.03.2025.

No Separate 'Notice of Hearing' will be issued.

Pune,
Dated : 13.02.2025.

By order

for Assistant Registrar
कृते सहायक पंजीकार